COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

IA NO. 449 OF 2018 IN APPEAL NO. 193 OF 2017

Dated: 17th April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

GMR Kamalanga Energy Limited & Anr.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. C.S. Vaidyanathan, Sr. Adv.

Mr. Vishrov Mukerjee Ms. Raveena Dhamija Mr. Yashaswi Kant

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran

Mr. Shubham Arya for R-3 & 4

ORDER

List the IA No. 449 of 2018 for hearing on <u>25.04.2018.</u>

List the main appeal for hearing on 30th & 31st May, 2018

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

ts/mk